

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:70

ANSWERED ON:21.07.2003

PAYMENT OF ARREARS TO U.P. CANE GROWERS

AJAY CHAKRABORTY

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government propose to clear the arrears of the Uttar Pradesh cane growers from its Sugar Development Fund;
- (b) if so, the amount due to the UP sugarcane growers by mill owners; and
- (c) the other remedial steps proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a), (b) & (c): In the Budget Speech for 2003-04, it was interalia indicated that the Ministries of Food and Finance would jointly address the problems of sugar industry and propose a Comprehensive Scheme for Sugar Industry. Accordingly, an Inter-ministerial Group has been constituted for the purpose. In the discussions held in June, 2003, the issue of payment of cane price to the sugarcane growers was further discussed and it was agreed that the Inter-Ministerial Group would suggest measures in this behalf. The position in respect of cane price arrears in respect of cane growers in Uttar Pradesh (as on 2-5-2003) is as follows :-

(Rs. In crores)
2002-2003

- (i) Cane price payable 4114.40
- (ii) Cane price paid 2509.99
- (iii) Arrears 1604.41
- (iv) Percentage of balance price payable 38.99